

the labour and management are not as cordial as they ought to be. There have been unauthorised stoppages of work, acts of indiscipline etc. in that plant between the 18th and 28th March, 1964 mainly instigated and actively assisted by the Heavy Electricals Servants Trade Union (unrecognised). The General Manager had, therefore to shut down the plant as a precautionary measure with effect from 6.00 A.M. on the 30th March, 1964. With the progressive improvement in the labour situation, the shut down was lifted gradually section by section, and the plant fully re-opened on the 18th April, 1964. The strike was declared "improper, illegal and unjust", by the Labour Court on the 28th April, 1964. The situation however, has not yet returned to full normalcy and precautionary measures are being continued.

As far as the Heavy Engineering Corporation Ranchi is concerned, there have been inter-union and intra-union rivalries and these have resulted in indiscipline and consequent bad relations between workers and management; but now there are indications that the rival groups may close their ranks.

#### राउरकेला में उपद्रव

\*२१४. श्री ए० बी० वाजपेयी : नया गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या गायन का ध्यान उड़ीसा के भूतपूर्व मुख्य मन्त्री श्री पटनायक के वक्तव्य की और आकृष्ट किया गया है कि राउरकेला में हाल में हुए साम्प्रदायिक उपद्रवों में पाकिस्तानी एजेंटों का हाथ था ; और

(ख) यदि हाँ, तो क्या श्री पटनायक से इस सम्बन्ध में विस्तृत जानकारी माँगी गई और क्या सरकार ने उस पर कोई कार्यवाही की ?

#### †[DISTURBANCES IN ROURKELA

\*214. SHRI A. B. VAJPAYEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the statement made by Shri Patnaik, ex-Chief Minister of Orissa, to the effect that Pakistani agents had a hand in the communal disturbances which occurred in Rourkela recently; and

(b) if so, whether detailed information was sought from Shri Patnaik in this connection and whether Government took any action thereon?]

गृह-कार्य मन्त्रालय से राज्य मन्त्री (श्री जयसुकलाल हाथी) : (क) हमने इस से सम्बन्धित प्रेस रिपोर्ट देखी है।

(ख) श्री पटनायक से कोई सूचना नहीं माँगी गई थी। उड़ीसा की सरकार उपद्रवों के कारणों की जांच कर रही है।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) We have seen press reports to the effect.

(b) No information was sought from Shri Patnaik. The Government of Orissa is enquiring into the causes of the riots.]

#### PRODUCTION OF SCOOTERS

\*216. SHRI SITARAM JAIPURIA: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether there is any proposal under Government's consideration to attain self-sufficiency in the production of scooters;

(b) if so, the details of the proposal; and

(c) whether Government have made any assessment of production and demand of scooters in the country and if so, the details thereof?

†[ ] English translation.